

ABHIJEET (TOLL ROAD KARNATAKA) LIMITED
(Undergoing Corporate Insolvency Resolution Process)

List of Claims in FORM B by Operational Creditors Members as on 31/03/2022 (Insolvency Commencement Date) being 18/04/2022 the last date for submission of claims.

| Sr. No | Name/Address of the Financial Creditors | Contact person / Email ID/Contact No. | Particulars of claims | Claim submitted (Rs.) | Interest.) (Rs) | Total (Rs) |
|--------------|--|---|--|--|---|---|
| 1 | SBI CAP TRUSTEE COMPANY LIMITED Mistry Bhavan, 4th Floor, 122 Dinshaw Vachha Road, Churchgate, Mumbai - 400 020 | Shri. Dipendra Jagdale, Manager Legal & Operations E mail : corporate@sbiacaptrustee.com Dipendra.jagdale@sbicaptrustee.com | As per Form B dated 12/04/2022 SBI CAP TRUSTEE COMPANY LIMITED is acting as security trustee agent vide security trustee agreement dated 5 th January 2012 for the benefit of lenders and as per FORM B claim is towards service charges, interest and other charges as per supporting documents. | Principal 11,07,636.00 (Rupees Eleven Lacs Seven Thousand Six Hundred and Thirty-six only) | Interest. 6,21,460.00 (Rupees Six Lacs Twenty One Thousand Four Hundred Sixty Only) amount as per security trustee agreement | 17,29,096.00 (Rupees Seventeen Lacs Nine Thousand Six only) |
| TOTAL | | | | | | 17,29,096.00 |



NOTES :

1. The above List of Creditors/ claims are based as per claims submitted by the creditors in FORM B along with supporting documents as on 31/03/2022 (Insolvency Commencement Date) being 18/04/2022 last date for submission of claims.
2. IRP has relied upon the claims submitted as per Form B along with supporting documents / calculation sheets for verification and admitting the amounts alongwith interest as till date the corporate debtor has not submitted any Financials and / or any other documents as communicated by IRP. As per Master Data of MCA, the last financials submitted by the corporate debtor to the Registrar of Companies is of 31/03/2018.
3. The amounts are subject to change as are under verification and being submitted provisionally. Subsequently, the list of claims / amount may change as IRP/RP may receive further claims over a period of time prescribed in IBC 2016 and based on additional information made available to IRP/RP in respect of existing claims or additional information from books of accounts maintained by the Corporate Debtor.

CA Anil Matta Interim Resolution Professional of
Abhijeet Toll Road (Karnataka) Limited
IP Regn No: IBBI / IPA-001/ IP-P00223/ 2017-18 / 10422
Place: New Delhi,
Dated: 22/04/2022
Email id: mattaassociates@gmail.com, M.No: 9811190720

